

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 115/2022

PYARE LAL DIXIT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 12-08-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Shailendra Kumar Mishra, Adv.  
Mr. Ashutosh Jha, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR  
Ms Lavanya Dhawan, Adv.  
Mr Aman Pathak, Adv.  
Ms. Saroj Tripathi, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Respondent nos. 1 and 2 are duly represented.

Service is complete on respondent nos. 3 to 7 but none has  
entered appearance on their behalf.

Registry to process the matter for listing before the  
Hon'ble Court as per rules.

Parties may file additional documents in the meanwhile,  
upon due service.

AVANI PAL SINGH  
Registrar